(घ) यदि हां, तो इस बारे में सरकार ने क्या कार्यवाही की है ?

गृह मन्त्रालय में उप-मन्त्री (श्री एफ० एच० मोहसिन) : (क) पश्चिम बंगाल राज्य से नक्सलवादी तथा उग्रवादी तत्वों की गतिविधियों से उत्पन्न गम्भीर स्थिति से निपटने के लिए असैनिक प्रशासन की सहायता के लिए राज्य सरकार ने कुछ स्थानों पर केन्द्र से सेना तथा अन्य सशस्त्र बलों की सेवाएं प्राप्त की थीं।

(ख) बीरभूम जिले में जब नक्सलवादियों पर प्रशासन का दबाव बढ़ा तो कुछ उग्रवादी बिहार राज्य मे सन्थाल परगना के पड़ौसी जिलों में चले गये और अनेक हिंसात्मक कार्य किए।

(ग) किन्तु बिहार सरकार को ऐसी कोई मांगे प्राप्त नहीं हुई है। लेकिन उग्रवादियो के विरुद्ध कार्यवाही करने का प्रश्न विधान सभा में उठाया गया था।

(घ) नक्सलवादियो और उग्रवादियों की गतिविधियों को रोकने के लिए बिहार सरकार ने सभी आवश्यक कदम उठाये है जैसे आसूचना प्रबन्धों को सुदृढ़ करना, अधिक पुलिस तैनात करना, पुलिस गश्त तेज करना और पश्चिम बंगाल सरकार से समन्वय स्थापित करना।

Attack on residents of Rajendra Prasad Colony Jadavpur (West Bengal)

1418. SHRI MADHURYYA HALDAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware that the anti-social elements attacked with bombs and fire arms the peaceful inhabitants of Rajendra Prasad Colony, Jadavpur P. S., 24 Parganas District (West Bengal) on the 6th October, 1971 and killed Shri Ajit Bose, one of the inhabitants; and

(b) if so, the steps taken by Government to book the culprits responsible for this attack and murder and to arrest the prevailing terror in the area?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) and (b). According to the information received from the Government of West Bengal, no such incident took place. However, shortly after the mid-night of 6th/7th October, 1971, an explosion occurred in a house at Haripada Datta Lane, adjacent to Rajendra Prasad Colony, while some persons, reported to belong to CPI (M) were making bombs. As a result of the explosion, the house was badly damaged and some persons were injured. Three of the injured persons subsequently expired in the hospital. A case has been started over this incident.

Foreign Exchange for Small Car Project

1419. SHRI PILOO MODY: Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether Government's attention has been invited to a report in the Motherland of the 9th September 1971, saying that contrary to understanding given to Parliament, Shri Sanjay Gandhi has been granted foreign exchange for importing certain machinery and components for his small car project ; and

(b) if so, the reaction of Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) : (a) and (b). Shri Sanjay Gandhi has not been granted any foreign exchange for the import of plant and machinery or components for his passenger car project.

Malpractices in Indian Enterprises Abroad

1420. SHRI R. P. ULAGANAMBI : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether 90 per cent of the 167 Indian enterprises abroad have not repatriated even a single paise so far ;

(b) whether some of the business men are indulging in malpractices ; and

(c) if so, the steps taken by Government to remedy the situation ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA): (a) to (c). As on 31st March, 1971, 125 proposals have been approved for joint ventures abroad, involving a total investment of roughly Rs. 18.2 crores. So far remittances have been made of approximately Rs 86 lakhs which works out of the proposals approved to 4.7% in terms of the investment. There is need for systematic remittances by entrepreneurs who have established joint ventures abroad but may not have made regular remittances in full of the foreign exchange earned by them. It is necessary to ensure that all earnings, arising out of joint ventures abroad, are repatriated. This matter is under examination

भोपाल स्थित हैवी इलेक्ट्रिकल्स लिमिटेड, में भर्ती

1421 **डा० लक्ष्मीनारायण पांडेय** क्या **औद्योगिक विकास** मंत्री यह बताने की कृपा करेंगे कि

(क) सरकारी क्षेत्र के उपक्रमों में तकनीकी और गैर-तकनीकी पदों पर सम्बन्धित राज्यों के व्यक्तियों की नियुक्ति करने के लिये सामान्यतः क्या मापदण्ड निर्धारित किया गया है, और

(ख) भोपाल स्थित हैवी इलेक्ट्रिकल्स लिमिटेड में गत दो वर्षों में मध्य प्रदेश में और अन्य राज्यों के कितने-कितने व्यक्तियों को नियुक्त किया गया ?

औद्योगिक विकास मन्त्रालय में राज्य-मंत्री (श्री घनश्याम ओझा) : (क) सरकार की हमेशा यह नीति रही है कि स्थानीय लोगों को इस बात की शिकायत नहीं होनी चाहिए कि उनके ही क्षेत्रों में स्थित सरकारी क्षेत्र के उपक्रमों में उन्हें उपलब्ध रोजगार के अवसरों में पर्याप्त हिस्सा न मिल सके। इसे ध्यान में रखते हुए ये अनुदेश जारी कर दिए गए हैं कि सरकारी उपक्रमों में ऐसे पदों, जिनका वेतन 500 रु० से अधिक नहीं है, पर नियुक्तियां रोजगार कार्यालय के माध्यम से ही की जानी चाहिए, अन्य स्रोतों का सहारा तभी लेना चाहिए जबकि रोजगार कार्यालय उपलब्ध न होने का प्रमाण-पत्र दे दे। इन अनुदेशों को ध्यान में रखते हुए हैवी इलैक्ट्रिकल्स (इण्डिया) लि० भोपाल में 210 रु० तथा इससे कम मासिक मूल वेतन के तकनीकी तथा वैज्ञानिक पदों को तथा 500 रु० और इससे कम मूल वेतन वाले गैर तकनीकी पदों को स्थानीय रोजगार कार्यालय के माध्यम से भरा जाता है। 210 रु० से अधिक वेतन वाले तकनीकी तथा वैज्ञानिक पदों तथा 500 रु० से अधिक वेतन वाले गैर-तकनीकी पदों के लिए केन्द्रीय रोजगार कार्यालय को सूचित कर दिया जाता है।

(ख) अपेक्षित जानकारी इकट्ठी की जा रही है और वह सभा-पटल पर रख दी जाएगी।

Voluntary cut in Salaries by Ministers for Bangla Desh Refugees

1422 SHRI DHARAMRAO AFZALPURKAR: Will the Minister of HOME AFFAIRS be pleased to state the number of the Central Ministers, who have voluntarily offered cut from their salaries for the Bangla Desh refugees ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H MOHSIN). All the Members of the Council of Ministers have accepted a cut in their respective salaries as a measure of economy in the context of Bangla Desh problems.

Activities of Pakistani Saboteurs in India

1423. SHRI K LAKKAPPA. Will the Minister of HOME AFFAIRS be pleased to state.

(a) whether a bridge near Mohanpur on the Agartala-Simba road was destroyed by the Pakistani saboteurs on the 22nd October, 1971,

(b) if so, the extent of damage caused as a result thereof and whether any Pakistani saboteurs have been apprehended; and